

DIVISION BENCH

ITEM NO.104 & 105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.104 - CP (IB) No.25/ALD/2022

NAME OF THE COMPANY	U.P. KATAI MILL MAZDOOR SANGHARSH SAMITI THROUGH ITS AUTHORIZED REPRESENTATIVE MR. JAI PRAKASH VERMA V/S M/S U.P. STATE YARN COMPANY LTD
UNDER SECTION	9 IBC

ITEM NO.105 - CP (IB) No.26/ALD/2022

NAME OF THE COMPANY	U.P. KATAI MILL MAZDOOR SANGH THROUGH ITS AUTHORIZED SECRETARY MR. RAM PRATAP PANDEY V/S M/S U.P. STATE YARN COMPANY LTD
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 03rd July, 2024.

-Sd-

(Court Officer)

10th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*